

ITEM NO.58

COURT NO.11

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 333/2015

ASSOCIATION FOR DEMOCRATIC REFORMS & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA CABINET SECRETARY & ORS.

Respondent(s)

(IA No. 140900/2021 - ADDITION / DELETION / MODIFICATION PARTIES)

WITH

W.P. (C) No. 408/2019 (PIL-W)
(FOR ADMISSION)

W.P. (C) No. 880/2017 (PIL-W)
(FOR INTERVENTION APPLICATION ON IA 106839/2018
FOR STAY APPLICATION ON IA 40115/2019
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
59321/2019
IA No. 106839/2018 - INTERVENTION APPLICATION
IA No. 59321/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 40115/2019 - STAY APPLICATION)

W.P. (C) No. 59/2018 (X)
IA No. 45810/2019 - STAY APPLICATION)

W.P. (C) No. 434/2018 (PIL-W)

Date : 14-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For parties:

Mr. Prashant Bhushan, AOR

Mr. Shadan Farasat, AOR

Mr. Bharat Gupta, Adv.

Mr. Shourya Dasgupta, Adv.

Ms. Hrishika Jain, Adv.

Mr. Aman Naqvi, Adv.

Mr. Dhruv Bhatnagar, Adv.

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Mr. Ashwani Kumar Dubey, AOR
Ms. Tanya Srivastava, Adv.
Ms. Asha Upadhyay, Adv.

Mrs. Anil Katiyar, AOR

Mr. R. Venkataramani, AG
Mr. Tushar Mehta, SG
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Mr. Shyam Gopal, Adv.
Mr. Chinmayee Chandra, Adv.
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Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
Ms. Pallavi Barua, Adv.

Mr. Arvind Kumar Gupta, AOR

Mr. P. V. Dinesh, AOR
Mr. Rahul Raj Mishra, Adv.
Mr. Ashwini Kumar Singh, Adv.
Mr. Bineesh K, Adv.

Mr. B. K. Pal, AOR
Ms. Shefali Mitra, Adv.

Mr. Kapil Sibal, Sr. Adv.
Mr. Amit Anand Tiwari, AOR
Ms. Devyani Gupta, Adv.

Mr. Aviral Kashyap, AOR

Dr. Madhukar Sharma,
Petitioner-in-person

For Intervenor

Mr. P.B. Suresh, Adv.
Mr. Prasanna S., AOR
Ms. Disha Wadekar, Adv.
Ms. Deeksha Dwivedi, Adv.
Ms. Swati Arya, Adv.
Mr. Yuvraj Singh Rathore, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List Diary No. 156371 of 2022 alongwith these matters on
06.12.2022.

In the meantime, pleadings be exchanged.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)